

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**NOTIFICATION**


**No.: 636 of 2025/RG/RC**

**Dated: 21-02-2025.**

**Subject: Cancellation of selection process for the post of Translator, Level-6E (35900-113500) Advertised vide High Court Advertisement Notification No. 02 of 2024/RR/RC dated 09.05.2024 and Corrigendum issued thereto dated 29.07.2024.**

As recommended by the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff duly approved by Hon'ble the Chief Justice, it is hereby notified for the information of all the candidates who had appeared in the Online CBT and Written Examination for the post of Translator, Level-6E, held on 14.10.2024, that the selection process for the post of Translator in Pay Level-6E, advertised pursuant to Advertisement Notification No. 02 of 2024/RR/RC dated 09.05.2024 and Corrigendum issued thereto dated 29.07.2024, stands cancelled ab-initio, due to poor performance of all the candidates in Translation of Paragraphs from Urdu to English and vice-versa, which is the basic job to be performed by a Translator in the High Court of J&K and Ladakh as mentioned in Clause (b) and Clause (c) of the selection criteria, notified in terms of High Court Order No. 1435 of 2023/RG/NG-156(I) dated 08.12.2023.

**By Order.**

  
21.02.25

**(Shahzad Azeem)**  
**Registrar General**

**No: 9242-61/RG/RC**

**Dated: 21-02-2025.**

**Copy to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.

2. Additional Registrar/Joint Registrar/Secretary to Hon'ble Mr. Justice\_\_\_\_  
..... for information of their Lordships.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
5. Registrar Administration/Management, High Court Main Wing, Jammu.
6. Director Information, J&K, Jammu with the request to publish the above notification in two daily newspapers each of Jammu and Kashmir province i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times.
7. Director Information, Leh, UT of Ladakh, with the request to publish the above notification in two daily newspapers of UT of Ladakh.
8. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
9. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
10. Notification file.

*J. S. Wharod*  
21/02/25  
**Registrar Recruitment**